

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 673
ANSWERED ON 24TH JULY, 2026

**PROPOSAL TO DECLARE WESTERN ODISHA AS A NATIONAL MILLET
PROCESSING AND EXPORT HUB**

673. SMT. SULATA DEO:

Will the Minister of ***FOOD PROCESSING INDUSTRIES*** be pleased to state:

- (a) whether Government proposes to declare western Odisha as a National Millet Processing and Export Hub considering its significant millet production and tribal farming practices; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)**

(a) and (b): There is no proposal with the Government to declare western Odisha as a National Millet Processing and Export Hub. However, in order to promote and ensure overall development of Food Processing Industries, Ministry of Food Processing Industries (MoFPI) has been incentivizing setting up/expansion of related infrastructure, including Millet processing units through its Central Sector Umbrella Scheme “Pradhan Mantri Kisan SAMPADA Yojana (PMKSY)”, Central Sector “Production Linked Incentive Scheme for Food Processing Industry (PLISFPI)” and Centrally sponsored “PM Formalization of Micro Food Processing Enterprises (PMFME)” Scheme across the country including Odisha and thereby increasing the income of the farmers. These schemes are not region specific but demand driven and MoFPI does not set up food processing units on its own.

One component of PLISFPI scheme focuses on Millet-Based Products (MBP), with an outlay of Rs. 800 crores. The objectives of the PLI Scheme for Millet-Based Products (PLISMBP) are to increase the use of millets in food products and promote their value addition by incentivizing the manufacturing and sale of selected millet-based products in both domestic and export markets. As on date, 29 applicants have been approved under this scheme, which includes 8 large and 21 Small & Medium entities.

Under PMFME Scheme, Millet based products have been identified as One District One Product (ODOP) in 21 districts in the country including 2 districts namely Malkangiri and Nuapada of Odisha. Millet Mahotsav has been organised in 30 districts of the country including Naupada and Khordha (Bhubaneswar) districts of Odisha. Rs. 296.03 crore loan has been sanctioned to 5515 entrepreneurs engaged in manufacturing of millet based products, including Rs. 3.61 crore loan sanctioned to 60 entrepreneurs engaged in manufacturing of millet based

products in Odisha. Further, 17 millet based incubation centers have been sanctioned in the country under PMFME Scheme.

Department of Agriculture & Farmers Welfare (DA&FW) under Ministry of Agriculture & Farmers Welfare is implementing a Sub-Mission on Shree Anna under the National Food Security & Nutrition Mission (NFSNM) to increase the production and productivity of millets in 28 States (including Odisha) and 2 Union Territories (UTs). Under NFSNM-Shree Anna, assistance is being provided to the farmers, through the States/UTs, for demonstration on crop production and protection technologies, for production and distribution of certified seeds, for integrated Nutrient and Pest Management measures, for capacity building of farmers through cropping system-based trainings. Flexibility has been given to States/UTs to identify districts for implementation of different components of the Mission, subject to inter alia conditions that prioritize districts with low productivity but high potential. An amount of Rs.1940.312 lakh has been approved in the Annual Action Plan for the State of Odisha for Shree Anna under NFSNM during 2026-2027.
